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(e) and (f) Various steps for containing fertilizer subsidy keeping the interests of poor farmers in mind are constantly engaging the attention of the Government.

Sale of Dhara oil through Public Distribution System

PRAMOD 1202. SHRI MAHAJAN: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether the Government of Maharashtra has requested the Central Government to bring the distribution of Oil under Public Distribution System; and
- (b) if so, what are the details thereof and action being taken by Government thereon?

THE MINISTER OF FOOD AND (SHRI CIVII. SUPPLIES RAO BIRENDRA SINGH); (a) and (b) Maharashtra Government has made some suggestions regarding Market Intervention Operation in edible oil-seeds and edible oil undertaken by the National Dairy Development Board (NDDB) which alia includes the suggestion regarding Dhara being supplied for PDS in Maharashtra.

Dhara is marketed by NDDB which is under the Ministry of Agriculture, and this oil is not a commodity supplied PDS.

of Delhi-Madras and Electrfication Howrah-Bombay Routes

PRABHAKAR RAO 1203. SHRT KALVALA: Will the Minister of RAIL-WAYS be pleased to state:

- propose to (a) whether Government electrify the New Delhi-Madras Railway Route and Howrah-Bombav Route via Nagpur;
 - (b) if so the details thereof:
- Routes are (c) by when, the above likely to be electrified; and
- (d) the estimated amount spent on the above projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): (a) to (c) Electrification of New Delhi-Madras section and Howrah-Bombay route via Nagpur, is already in progress. On Delhi-Madras route the sections from Delhi to Itarsi and from Madras to Nagpur already electrified. The gap section from Itarsi to Nagpur is expected to be completed by March, 1991

Ouestions

On Howrah-Bombay via Nagpur route the sections from Howrah to Gondia and from Bombay to Nagpur are already eletrified. The gap section from Gondia Nagpur is expected to be fully completed by Sept. 1991.

- (d) Section Estimated amount to be spent
 - Rs. 683.09 1. New Delhi-Madras Crores
 - 2. Howrah-Igatpuri Rs. 346,12 Crores

The above excludes expenditure Igatpuri-Bombay section which relates to pre-independence electrification.

Clearance of Jama Masiid area

1204. SHRI **PRABHAKAR** RAO KALVALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any proposal under Government's consinderation to decongest the Jama Masjid Area by shifting the fish and Poultry shops out of the old city;
 - (b) if so, the details of the proposal:
- (c) whether any site has been selected for the purpose;
- (d) by when the proposal is likely to be implemented: and
- (e) if the reply to part (a) above be in the negative the reasons thereof?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI DAULAT SARAN): (a) to (d) The Delhi Administration has reported that the fish

poultry trade is to be shifted from Jama Masjid area to Village Gazipur. The implementation of this scheme has already started in-as-much as 15 acres of land has been acuired by the Delhi Agricultural Marketing Board from the Delhi Development Authority and the lay out plans for the new market have since been approved by the Delhi Urban Art Commission and are awaiting approval of the D.D.A. The project is estimated to cost Rs 10 to 12 crores.

(e) Does not arise.

Pace of Development Projects of Delhi Development Authority

1205. SHRI PRABHAKAR KALVALA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the pace of work on developmental projects under the Delhi Development Authority was to slow to cope with the rapidly expanding housing needs of the city:
 - (b) if so, the details thereof; and
- (c) whether any instruction has since been issued to Delhi Development Authority for construction under scheduled time and if so details thereof?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI DAULAT SARAN: (a) and (b) The development projects of the DDA could not match the rapidly expanding housing needs of Delhi due to constraints of land and basic infrastructural services.

(c) Yes, Sir. The programme is reviewed from time to time to take stock of the achievement and to take remedial measures to remove the bottlenecks

Revision costs of Flats in Robini

ARMAD SHABBIR 1206. SHRI SALARIA. Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA offered MIG flats in Rohini at a cost of Rs. 1,67,000;

- (b) whether DDA has since revised the cost of the above mentioned flats Rs 2,73,000;
 - (c) if so the reasons therefor:
- (d) whether Government are aware of the hardship it would cause to fixed income people and propose to reconsider its decision and reduce the cost to its original one; if so, the details thereof; and
 - (e) if not the reasons therefor?

THE MINISTER OF URBAN DEVE-LOPMENT (SHRI DAULAT RAM SARAN): (a) The original disposal cost of MIG flats in Sector 18, Rohini for which the DDA held draw during December, '89 was around Rs. 1,67,000/-.

- (b) The revised disposal cost is around Rs. 2,70,000/-.
- (c) to (e) The cost of left out flats which are allotted subsequently is revised based on the current cost of construction/land and there is no proposal reduce the price.

World Bank to Orissa for Development of Shrimp Culture

1207. SHRI JAGADISH JANI: Will the Minister of AGRICULTURE pleased to state:

- (a) whether Orissa Government sought financial assistance from World Bank to undertake shrimp culture in that State:
- (b) if so what is the amount sanctioned by the World Bank to that State so far: and
- (c) what are the details of the schemes submitted by Government of Orissa to the Centre in that regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINIS-TRY AGRICULTURE (SHRI OF VIRCHANDBHAI JAYANTILAL SHAH): (a) to (c) An FAO/World Bank Project Preparation Mission has prepared a draft project report on brackishwater